

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
Jaipur Bench, Jaipur
ORDER SHEET

OA 159/93
Application No.....of 199 .

Applicant(s).....
Suresh Kumar

Respondent(s).....
Union of India & Others

Advocate for Applicant(s)
Mr. J.K. Kaushik

Advocate for Respondent(s)
Mr. U.D. Sharma

Notes of the Registry	Orders of the Tribunal
	OA 159/93 and MA 156/93
7.9.94 1/4	Mr. J.K. Kaushik - Counsel for the applicant Mr. U.D. Sharma - Counsel for the respondents. The learned counsel for the applicant prays that he may be allowed to withdraw the OA with liberty to file a fresh OA. Prayer is accepted with liberty to file a fresh OA. OA as well as MA stand disposed of accordingly. (O.P. SHARMA) MEMBER(A) (D.L. MEHTA) VICE CHAIRMAN <i>Handwritten notes:</i> Cm 27 d for of cut a red and